

LEGISLATIVE COUNCIL FOR MADHYA
PRADESH

*646. SHRI B. N. MANDAL: Will the Minister of HOME AFFAIRS be pleased to state whether any consultation has taken place between the Central Government and the Government of Madhya Pradesh regarding the setting up of Legislative Council in that State?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): The Government of Madhya Pradesh have proposed that a Legislative Council may be constituted for that State as envisaged in section 8(2) of the Constitution (Seventh Amendment) Act, 1956, and section 33 of the States Reorganisation Act, 1956. There has been some correspondence with the State Government in regard to this proposal.

PROMOTION SUBJECT TO HINDI TESTS

*647. SHRI MAHAMMED HANEEF: Will the Minister of HOME AFFAIRS be pleased to state whether there is any scheme under the consideration of the Government of India not to give promotion to their employees unless and until they qualify in Hindi tests conducted by the respective Ministries?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): Government of India have not issued any specific instructions to the effect that unless the Central Government employees qualify in Hindi test, they should not be promoted to the higher grade; nor is any such scheme under consideration of Government. However, for confirmation in certain Services, probationers have to pass departmental tests, including a test in Hindi. Before confirmation, they cannot be considered for promotion. To this extent, therefore, non-confirmation because of failure to pass a test in Hindi would debar an officer from promotion.

GOVERNMENT OFFICERS PUNISHED FOR
CORRUPT PRACTICES

*648. SHRI D. L. SEN GUPTA:
SHRI CHITTA BASU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many officers of the Government of India were punished on account of corrupt practices during the last 12 months ending September, 1966; and

(b) what status these officers held?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

*Number of Government Officers
punished for corrupt practices during
the 12 months ending September,
1966*

	Number of public servants convicted by Courts in SPE cases during October 1965 to September 1966	Number of public servants punished in depart- mental proceedings in SPE cases during October 1965 to September, 1966
Gazetted	6	159
Non-Gazetted	85	902
TOTAL	91	1,061

MANUFACTURE OF STAINLESS STEEL

*649. DR. SHRIMATI PHULRENU GUHA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that new process to manufacture Stainless Steel has been evolved by the Council of Scientific and Industrial Research;